

बिहारीगंज, सकरी निमंसी खण्ड और भूबोतर सीमा रेलवे के पूर्णिया-जोगबानी खण्ड के सिवाय और कोई रेलवे लाइन नहीं है।

(ग) कोसी बराज प्राधिकारियों की छोटी लाइन को ले लेने प्रथवा इसने सुधार करने के बाद इसे माल और यात्री यातायात के लिये चलाने का कोई प्रस्ताव नहीं है।

(घ) सवाल नहीं उठता।

#### Heavy Industries in Andhra Pradesh and Goa

2812. Shri Shinkre:  
Shri Parthasarathy:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether any heavy industries are proposed to be established by the Central Government in Andhra Pradesh and Goa during 1967-68; and

(b) if so, the details thereof?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The following industries are being or proposed to be set up in Andhra Pradesh during 1967-68:

(1) Heavy Plates and Vessels Project, Visakhapatnam.

(2) Synthetic Drug Plant, Sanatnagar.

(3) Cable factory, Chirlapalli.

No heavy industries are proposed to be set up by the Central Government in Goa in 1967-68.

#### Coir Manufacturing Factories in Andhra Pradesh and Goa

2813. Shri Shinkre:  
Shri Parthasarathy:

Will the Minister of Commerce be pleased to state:

(a) whether Government proposes to

start Coir Manufacturing Factories in Andhra Pradesh and Goa; and

(b) if so, the sites proposed therefor?

The Minister of Commerce (Shri Dinesh Singh): (a) The Central Government has no such proposal.

(b) Does not arise.

#### Hindustan Photo Films, Ootacamund

2814. Shri Nanja Gowder: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the Madras Government has asked the Hindustan Photo Films Manufacturing Company Ltd., Ootacamund to surrender surplus land given to them;

(b) if so, the extent thereof; and

(c) the action taken thereon by the said Company?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). The Government of Madras have not asked the Hindustan Photo Films Manufacturing Company Limited, Ootacamund to surrender the surplus land given to them. However, they have instructed the Chief Conservator of Forests to consult the Company for resumption of the surplus land, if any, with the Company. On an enquiry from the District Forest Officer, the Company have stated that they have no surplus land to surrender. The matter is still under consideration of the Forest Department.

#### Appointment of Retired Comptroller and Auditor Generals in Companies

2815. Shri Jyotirmoy Basu: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the lists of companies and corporate bodies in which retired Comptroller and Auditor Generals are